

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:787
ANSWERED ON:06.12.2004
REPORT OF BACHHAWAT AND MANISANA COMMITTEE
Pathak Shri Brajesh

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has taken any steps to implement the suggestions and recommendations made in the report of Bachhawat and Manisana Committee;
- (b) if so, the details thereof;
- (c) whether the daily/weekly/monthly Newspapers and Magazines are implementing the recommendations accepted by the Union Government;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF LABOUR AND EMPLOYMENT(SHRI K. CHANDRASEKHAR RAO)

(a) to (e):The recommendations given by the Bhachawat and the Manisana Wage Boards, after acceptance, were notified by the Central Government. However, under statute, the State Governments are the appropriate Governments to implement these recommendations.

The Central Government has also constituted a Central Level Monitoring Committee for ensuring implementation of the recommendations of the last Wage Boards, namely the Manisana Wage Boards.

The State Governments have been asked for:

- (i) Creation of special cells in the State/Union Territories to oversee the progress of the implementation of recommendations.
- (ii) Constitution of a Tripartite Monitoring Committee to monitor the progress of implementation.
- (iii) Gearing up of the State Labour Enforcement Machinery for speedy implementation of the recommendations.
- (iv) Submission of quarterly progress reports to the Ministry on implementation of the recommendations.

The recommendations are applicable to Working Journalists and Non-journalist Newspaper & News Agency employees irrespective of the periodicity of the publications by different establishments.